

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4607
ANSWERED ON:11.08.2014
APPOINTMENTS ON COMPASSIONATE GROUNDS
Roy Prof. Saugata

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a large number of applications for appointments on compassionate grounds are pending with the Department of Posts;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government to expedite the cases of appointments on compassionate grounds?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

- (a) No, Madam.
- (b) Does not arise in view of (a) above.
- (c) Regular and timely meetings of the Circle Relaxation Committee (CRC) are held in each Postal Circle of the Department of Posts to consider the cases of compassionate appointment against the prescribed 5% quota of regular cadre posts earmarked to be filled up by direct recruitment. This is an on-going process dependent upon the availability of vacancies for the applications received for compassionate appointment.